

(a) whether any Arabian country has formerly opposed India's decision of establishing diplomatic relations with Israel; and

(b) if so, the steps taken by India to take those countries into confidence?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI):
(a) No Sir.

(b) Does not arise.

[*English*]

Development of Agriculture

2643. SHRI SOBHANADRESSWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Indian Agricultural Research Institute in its paper "Technology, Agricultural growth and Regional Imbalance" has quantified in monetary terms, the potential of Indian agriculture;

(b) if so, the details thereof; and

(c) the steps taken to realise this vast untapped potential?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Sir, Two scientists formerly employed in the Indian Agricultural Research Institute had in this paper published in "The Economic Times" quantified the potential gap of Indian agriculture in physical and monetary terms.

(b) The estimated gaps between actual and potential returns from crop production resulting from the failure to adopt fully the recommended level of technology in various regions of the country have been worked out.

(c) Concentrated efforts have been made to tap the potential of Indian Agricul-

ture through extension programmes, infrastructural developments like increase in irrigation for critical inputs like fertilizer and improved seeds and output and remunerative price support.

Forcible Occupation of Land in Delhi

2644. SHRI MOHAMMAD ALI SHRAFF FATMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some anti-social gangs are actively engaged in forcible occupation of land in Delhi; and

(b) if so, the remedial measures taken/being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI M.M. JACOB): (a) The Delhi Police have reported that no such gang has come to their notice.

(b) As and when such gangs come to notice, legal action will be taken accordingly.

Uniform Code on Police Force

2645. SHRI V. DHANANJAYA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to formulate uniform code on police force;

(b) if so, the details thereof; and

(c) when it is likely to be formulated?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI M.M. JACOB): (a) There is no such proposal under consideration.

(b) and (c) Does not arise..